

(B)

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

I.A.No. 38/KB/2018  
C.P.No.180/2014

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company		Smt Biva Pyne-Vs-Findon Company Ltd & Ors.		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. KULDIP MALLIK ADV. for. Alpoma Pyne  
 2. DEBASRI MALLIK ADV. for. Avishwa Pyne. (K.Mallik)  
15/1/18

**ORDER**

No one is present from the petitioner's side. Ld. Counsel for the respondent no.3 is present.

List it on 16/02/2018 along with the C.P.

*Sd*  
(Jinan K.R.)  
Member (J)

*Sd*  
(V.P.Singh)  
Member (J)